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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/16/ (IB)/2017  
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD  
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	AMIT V. KATARIA (78 4546 1422)	Counsel for Petitioner	
2.	M. RATHINAKUMAR 928 3322 094	PCS for Respondent	M. Rathi

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that the parties have come to a settlement and they have proposed to make the payment of the claim by way of instalments. Counsel for petitioner prayed time for seeking instructions from the client. Time extended finally at request. Put up on 04.09.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)